

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-520**

IB-280/ND/2020

IA/5426/2023, IA/2195/2023, IA/2364/2023, IA/4391/2023

**IN THE MATTER OF:**

S.L. Plastics

**.....Applicant**

**Vs.**

Aditya Chemtec Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 19.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Ms. Sandipa Bhattacharjee, Adv. for R 2 in  
IA/4391/2023

Mr. Gulshan Kumar Sachdev, Proxy Counsel with

Mr. Jagannath Prasad, Adv. in IA2195/2023

Ms. Shalka Lall, Adv. in IA/5426/2023

Mr. Abhishek Sharma, Adv. for TATA

For the RP : Mr. Sanjay Chopra, RP with Mr. Gautam Singhal,  
Mr. Rajat Chaudhary, Ms. Preeti Chauhan, Ms. Aastha  
Vishnoi, Ms. Mansi Ahuja, Ms. Khyati, Ms. Aparna  
Dubey, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **29.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**